

1	2	3	4	5
32	Uttar Pradesh	331.59	41.02	290.57
33	Uttarakhand	35.82	0.00	35.82
34	West Bengal	494.15	158.81	335.34
	TOTAL	3545.31	709.91	2835.40

#### Rehabilitation Policy for Slum Dwellers

2769. SHRI SANJAY RAUT:

SHRI GOVINDRAO ADIK:

SHRI ISHWARLAL SHANKARLAL JAIN:

Will the Minister OF HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether the State Government of Maharashtra has requested to formulate rehabilitation policy for slum dwellers on the Central Government lands;

(b) if so, the details thereof and Government's response thereto; and

(c) by when the request of the Maharashtra will be acceded to?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) Yes, Sir.

(b) and (c) The Government of Maharashtra has suggested the development of a common policy regarding slums on central government lands based on the State's experience of implementing slum redevelopment programmes through Public Private Participation, cross-subsidization etc. As the problems of slums on Central Government lands and solutions to address them differ between states and slums, it is upto the respective State Governments to take up with the relevant Ministries regarding possible Public-Private Partnerships involving the land owning Ministries, State Governments, the relevant Planning Authorities, Municipal Authorities etc.

#### Urban homeless in Country

†2770. SHRI KAPTAN SINGH SOLANKI: Will the MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

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†Original notice of the question was received in Hindi.